

Provident Fund accumulated with Dock Labour Board

3665. SHRI K. A. RAJAN: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) what are the amounts of provident fund accumulated with each Dock Labour Board as on 31st March, 1980;

(b) whether the amounts are deposited with banks; and

(c) what was the interest declared to be paid to the workers/employees by each Dock Labour Board for the years 1977-78 and 1978-79 separately?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI BUTA SINGH):

(a) The amounts of Provident Fund accumulated with each Dock Labour Board as on 31-3-80 are indicated below:—

Dock Labour Board	Amount
	Rs.
(1) Bombay	11,64,25,000/-
(2) Calcutta	14,33,46,000/-
(3) Cochin	1,45,67,309/-
(4) Kandla	57,82,000/-
(5) Madras	4,24,69,325/-
(6) Mormugao	3,27,90,100/-
7) Visakhapatnam	3,23,00,000/-

(b) Cochin, Visakhapatnam and Kandla Dock Labour Boards have deposited the amounts with the banks. Bombay, Madras and Mormugao Dock Labour Boards have deposited the amounts with the banks and in Government Securities/Post Office deposits. Calcutta Dock Labour Board has deposited the amounts in Central and State Government Promissory Notes, Calcutta Port Trust Debentures, State Electricity Board Bonds and Post Office Time Deposits.

(c) The interest declared to workers/employees by each Dock Labour Board for the years 1977-78 and 1978-79 is given below:—

Dock Labour Board	Interest Paid for	
	1977-78	1978-79
(1) Bombay	6%	6%
(2) Calcutta	8.75%	9%
(3) Cochin	8%	8%
(4) Kandla	10.2%	10.4%
(5) Madras		
(i) Registered Workers	7½%	9½%
(ii) Listed Workers	5½%	8½%
(6) Mormugao	9%	9%
(7) Visakhapatnam	10%	10%

South African ban on Mrs. Mandela

3666. SHRI N. E. HORO:
SHRI ARJUN SETHI:
SHRI A. A. RAHIM:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to the news-item appearing in the 'Hindustan Times' dated 12th June, 1980 that South African authorities have turned down a request by Nelson Mandela's wife to let her travel to India to receive the Jawaharlal Nehru Award for International Understanding for her husband; and

(b) if so, the details thereof and the reaction of Indian Government thereto?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) Yes, Sir.

(b) On receipt of an invitation from the Indian Council for Cultural Relations, to come to India to receive the Jawaharlal Nehru Award for

International Undertaking 1979, on behalf of her husband, Mr. Nelson Mandela, Mrs. Winnie Mandela applied to the South African authorities for a passport to travel to India. Subsequently, an item appeared in the South African press towards the end of May, 1980, stating that Mrs. Mandela's application had been turned down by a South African authorities. Mrs. Mandela's attorneys have sought confirmation from the South African authorities. Government is also in touch with the African National Congress.

Overbridge at Cuddalore

3667. SHRI R. MUTHUKUMARAN: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is a proposal pending for the past over one decade, for an overbridge to be constructed at the District Headquarters in Cuddalore New Town, Tamilnadu;

(b) if so, at what stage the matter stands; and

(c) whether Government propose to take urgent steps to start with the construction work of the overbridge?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) No.

(b) and (c). Does not arise.

Proposal to run Marudhar Express between Jodhpur and Jaipur Daily

3668. SHRI VIRDHI CHANDER JAIN: Will the Minister of RAILWAYS be pleased to state:

(a) whether Railways have fulfilled the demand of the people of the area by introducing a Marudhar Express train between Jodhpur and Jaipur in May, 1980;

(b) whether it is also a fact that this express train does not run on Wednesday and if so, the reasons therefor and whether Government will take steps to run this train daily; and

(c) whether it is also a fact that this train after reaching Phulera station in time becomes late by an hour or more?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) Yes.

(b) Yes. The schedule of the trains provides for maintenance of coaches at night. It is considered necessary to give day maintenance to all coaches on one day in a week.

(c) No. The punctuality performance of 504 Dn. Marudhar Express has by and large been very satisfactory.

News item captioned "Pull and Pressure cases in T.B. Hospitals"

3669. SHRI JANARDHANA POOJARY: Will the Minister of HEALTH be pleased to state:

(a) whether Government's attention has been drawn to the news item published in local daily of 5th April, 1980 regarding 'Pull and Pressure cases in T.B. Hospitals';

(b) if so, what are the facts in this regard; and

(c) whether Government propose to open another T.B. Hospital in the Capital?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH (SHRI NIHAR RANJAN LASKAR): (a) Yes.

(b) Delhi has quite satisfactory Tuberculosis services. A chain of 11 T.B. Clinics run by different organisations are functioning in different areas/zones of the Union Territory of Delhi to undertake domiciliary treatment of T.B. patients. There are two T.B. Hospitals in the Capital. One is the Lala Ram Sarup T.B. Hospital run by the T.B. Association in Mehrauli with 306 sanctioned beds and the other is the Rajen Babu T.B. Hospital run by the Municipal Corporation of Delhi in Kingsway Camp area with 1113 sanctioned beds. In addition